

(b) if so, the details thereof?

**The Minister of Education (Dr. K. L. Shrimall):** (a) No, Sir.

(b) The question does not arise.

### Steel Re-rolling Mills in South India

**2761. Shri Arumugham:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have invited applications for the setting up of the Steel Re-rolling Mills in the South India; and

(b) if so, how many applications have been received and the action taken thereon?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) No, Sir.

(b) Does not arise.

### Cattle Lifting by Pakistanis

**2762. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cases of cattle lifting by Pakistanis on the Amritsar border have been on the increase;

(b) if so, the number of cattle lifted during 1959-60;

(c) the figures as compared to the corresponding period in 1958-59;

(d) the number of cattle recovered; and

(e) the steps taken or proposed to be taken to check the cattle lifting?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) No such case has been reported during the last three years.

(b) and (c). Do not arise.

### उत्तर प्रदेश में तेल के निक्षेप

२७६३. श्री राम शंकर लाल : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के बस्ती, गोरखपुर और देवरिया जिलों में राप्ती और चाचरा नदियों के बीच तेल का पता लगा है ;

(ख) क्या यह सच है कि कुछ जर्मन इंजीनियर इसका परीक्षण कर रहे हैं ; और

(ग) यदि हां, तो अब तक क्या प्रगति हुई है ?

**श्री खान और तेल मंत्री (श्री के. दे. मालवीय) :** (क) जी, नहीं ।

(ख) जी हां ; फरवरी, १९६० के अन्तिम सप्ताह से, एक जर्मन भूकम्पीय दल, जिसकी सेवायें पश्चिमी जर्मन सरकार ने उपलब्ध कराई हैं, गंगा के उत्तर में गोरखपुर की ओर भूकम्पीय सर्वेक्षण कर रहा है ।

(ग) यह सर्वेक्षण पिछले डेढ़ महीने से हा रहे हैं, और अभी तक प्राप्त सूचना से किसी निश्चित परिणाम पर पहुंचने का समय नहीं हुआ ।

### Rehabilitation of Refugees in Tripura

**2764. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have prepared a scheme to rehabilitate refugees in Ludna area of Sub-Division of Subroom in Tripura;

(b) whether about 150 settled tribal families are likely to be evicted in Ludna for the settlement of refugees;

(c) whether any representation has been made to Government seeking protection of the tribals of Ludna; and

(d) if so, what steps are being taken in the matter?